## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 251/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2017

NAME OF THE PARTIES: M/s. Cairn India Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

7) IN DWARKARD SENIOR ADVOCATE Symbol Perhapsoi Adn

HimanshaVallani Adn

i/b Khaulan & Car,

for the Peh troners.

<u>Common Order</u>
<u>TCSP No. 251/230-232/NCLT/MB/MAH/2017</u>
<u>CSP No. 23/230-232/NCLT/MB/MAH/2017</u>

List this matter on 25.1.2017 for the report of RD/ROC/OL

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)